

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- # 625
TO BE ANSWERED ON- 07/02/2024

WELFARE OF TRIBALS IN JHARKHAND

625 # SHRI ADITYA PRASAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the district-wise details of the schemes being run by Government for the welfare of tribals in Jharkhand; and

(b) the details of district-wise funds released and spent by Government for various schemes being run for the tribals during the last three financial years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(DR. BHARATI PRAVIN PAWAR)

(a) to (b): Government is implementing Tribal Sub-Plan (TSP) (now known as Development Action Plan for Scheduled Tribes (DAPST)) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country including State of Jharkhand. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. State Governments are also supposed to earmark Tribal Sub Plan (TSP) in proportion to ST population (Census 2011) in the State with respect to total State Plan.

Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>

Further, Government has launched PM JANMAN (PM- Janjati Adivasi Nyaya Maha Abhiyan) which is aimed at comprehensive development of 75 Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 states including Jharkhand and 1 UT who continue to lag behind in socio economic indicators of educational, health and livelihood with a total outlay of Rs.24,104 crore.

The details of funds released to Jharkhand under some major schemes of the Ministry - Special Central Assistance to Tribal Sub Scheme (SCA to TSS)/Pradhan Mantri Adi Adrash Gram Yojana (PMAAGY), Pre Matric Scholarship, Post Matric Scholarship,

Grants under Article 275 (1) of the Constitution, Scheme of Development of PVTGs and utilization certificate (UC) pending during last three years are given in the table below. District- wise details of funds are not maintained by the Ministry.

Year	Release	(Rs. in lakhs) UC pending
2020-21	19104.93	4880.66
2021-22	37046.82	20492.91
2022-23	13593.15	4885.98
